

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 709
TO BE ANSWERED ON 12.12.2022**

WELFARE OF AGRICULTURAL LABOURERS

†709. SHRI AJAY KUMAR MANDAL:

**SHRI MAHABALI SINGH:
MS. LOCKET CHATTERJEE:
SHRIMATI NAVNEET RAVI RANA:
SHRIMATI RAMA DEVI:
SHRI KANAKMAL KATARA:
SHRI SUNIL KUMAR PINTU:
SHRI RAMESH CHANDER KAUSHIK:
SHRI DILESHWAR KAMAIT:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the special steps taken by the Government for the welfare of agricultural labourers in the country and the number of agricultural labourers in Karakat, Bhagalpur, Supaul, Sheohar, Sitamarhi and East Champaran in Bihar, Hooghly in West Bengal and Maharashtra including Amravati benefitted from such schemes and the details of welfare schemes of the Government for the labourers in the unorganized sector particularly the rural and farm labourers;**
- (b) the scheme-wise and district-wise details of the funds allocated to Bihar, West Bengal, Haryana, Maharashtra including Amravati under the said schemes during the last three years and the current year;**
- (c) whether the Government proposes any special scheme for those labourers of the unorganized sector who have not been able to return to normalcy in the aftermath of Corona period and whose financial condition is very poor, if so, the details thereof;**
- (d) the extent to which number of landless agricultural labourers/workers increased across the country including Rajasthan comparatively during the last three years and the current year, State/UT/yearwise;**
- (e) the details of schemes being implemented to provide social security to unorganised sector particularly the rural and farm labourers/landless agricultural labourers and workers engaged in unorganised sector in the country, State/UT-wise; and**
- (f) the details of other schemes being implemented for welfare and upliftment of such labourers in the country, State/UT-wise along with the number of labourers benefitted during the said period?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (f): The details of the social security schemes for the workers of

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unorganised sector including rural and farm labourers are as follows:

- (i) The Life and Disability cover is provided through Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY). PMJJBY is available to the people in the age group of 18 to 50 years having a bank/post office account who give their consent to join/enable auto debit. Risk coverage under this scheme is for Rs. 2.00 lakh in case of death of insured, due to any reason, at an annual premium of Rs. 436/- which is to be auto debited from the subscriber's bank/post office account. As on 31.10.2022, a total number of 14.02 crore beneficiaries have been enrolled under PMJJBY. The Pradhan Mantri Suraksha Bima Yojana (PMSBY) is also available to the people in the age group of 18 to 70 years with a bank/post office account who give their consent to join/enable auto debit. The risk coverage under the scheme is for Rs 2.00 lakh in case of accidental death or total permanent disability and Rs. 1.00 lakh for partial permanent disability; due to accident at a premium of Rs. 20 per annum which is to be deducted from the account holder's bank/post office account through 'auto-debit'. As on 31.10.2022, a total number of 30.57 crore beneficiaries have been enrolled under PMSBY.**
- (ii) The Ayushman Bharat-Pradhan Mantri Jan Arogya Yojana (ABPMJAY) provides an annual health cover of Rs. 5 lakhs per eligible family for secondary and tertiary care hospitalization corresponding to 1949 treatment procedures across 27 specialties. As on 06.12.2022, a total of 21.02 crore individuals have been verified and provided with the Ayushman Cards**
- (iii) In order to provide old age protection, the Government of India launched Pradhan Mantri Shram Yogi Maan-Dhan (PM-SYM) pension scheme in 2019. It provides monthly pension of Rs. 3000/- after attaining the age of 60 years. The workers in the age group of 18-40 years whose monthly income is Rs. 15000/- or less and not a member of EPFO/ESIC/NPS (Govt. funded) can join the PM-SYM Scheme. Under this scheme 50% monthly contribution is payable by the beneficiary and equal matching contribution is paid by the Central Government. Under the scheme, the funds towards Government's contribution is provided to LIC being the fund manager. As on 08.12.2022, a total of more than 49.18 lakh workers including rural and farm labourers have been enrolled under the scheme.**

No specific budget is allocated as these schemes are demand driven.

Apart from above, other schemes such as Public Distribution System through One Nation One Ration Card scheme under National Food Security Act, Mahatma Gandhi National Rural Employment Guarantee Act, Deen Dayal Upadhyay Gramin Kaushal Yojana, Pradhan Mantri Awas Yojana, Gareeb Kalyan Rojgar Abhiyan, Mahatma Gandhi Bunkar Bima Yojana, Deen Dayal Antyodaya Yojana, PMSVANidhi, Pradhan Mantri Kaushal Vikas Yojana etc. are also available for the unorganised workers including rural and agricultural labourers depending upon their eligibility criteria.

Further, the Government has launched e-Shram portal in August 2021 with an objective to create National Database of Unorganised Workers and to facilitate delivery of Social Security Schemes/Welfare Schemes to the unorganised workers. As on 9.12.2022, more than 28.45 crore unorganised workers have been registered on e-Shram portal.

As per the Economic Survey 2021-22, the estimated number of workers in agriculture sector were 20 crore, 19.9 crore and 21.3 crore in the years 2017-18, 2018-19 and 2019-20 respectively.
